

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.71076 of 2018

(Arising out of Order-in-Appeal No. 36-37-COMMR-MEERUT-2018, dated -
27/04/2018 passed by Commissioner (Appeals) CGST, Meerut)

M/s HCL Technologies Limited

.....Appellant

(A-10 & 11, Sector 3
Noida, UP-201301)

VERSUS

Commissioner, Service Tax, Noida

....Respondent

(C-56/42, Sector 62, Noida-U.P.)

APPEARANCE:

Shri Atul Gupta, Advocate &

Ms. Ushmeet Kaur Monga, Advocate for the Appellants

Shri. Santosh Kumar, Authorized Representative for the Respondent

CORAM: HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

HON'BLE MR. ANGAD PRASAD, MEMBER (JUDICIAL)

DATE OF HEARING : 14 July, 2025
DATE OF PRONOUNCEMENT : 17 July, 2025

This Appeal is disposed of. For order, see order of the date
in Service Tax Appeal No.71075 of 2018.

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

**(ANGAD PRASAD)
MEMBER (JUDICIAL)**

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